

- (a) To inquire into recent media reports on disclosures of Wal-mart before the US Senate regarding their lobbying activities and details thereof.
- (b) Whether Wal-mart undertook any activities in India in contravention of any Indian law.
- (c) Any other matter relevant or incidental to the above. The committee is to submit its report within 3 months from issuance of the resolution.
- (c) No, Sir.
- (d) and (e) Does not arise in view of the reply (c) above.
- (f) No such information has been received by the Government.
- (g) and (h) Does not arise in view of the reply (f) above.

**Recovery of NPAs from corporate sector**

815. SHRI M. P. ACHUTAN:

SHRI D. RAJA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a large volume of Public Sector Banks advances have become Non Performing Assets (NPAs) over the years;
- (b) if so, the details thereof, bank-wise;
- (c) whether the Ministry has any data regarding the percentage of NPAs with corporate sector, general public and small and medium farmers;
- (d) if so, the details thereof; and
- (e) the details of Government's efforts to realize NPAs from the corporate sector?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) The Gross Non-Performing Assets (GNPAs) of the Public Sector Banks (PSBs) has increased from Rs.71,080 crore as on March, 2011 (GNPA ratio 2.32%) to Rs. 1,12,489 crore as on March, 2012 (GNPA ratio 3.17%) and Rs. 1,55,839 crore as on December, 2012 (GNPA ratio 4.18%). A bank-wise detail, of GNPA and GNPA ratio, as on December, 2012, is given in the Statement (*See below*).

(c) and (d) GNPA ratio for agriculture, retail loans and corporate, as collated and available with the Reserve Bank of India (RBI) in respect of Scheduled Commercial Banks, are as under:

Value Name	(Ratio in % age)		
	March, 2011	March, 2012	December, 2012
Gross ratio NPAs	2.36	2.94	3.69
GNPAs ratio in Agriculture	3.30	4.32	5.20
GNPAs ratio in Retail Loans	3.25	2.85	2.73
GNPAs ratio in Corporate lending	1.63	2.48	3.41

Source: RBI

(e) To improve the health of the financial sector, to reduce the NPAs, to improve asset quality of banks, and to prevent slippages, Reserve Bank of India (RBI) has issued instructions for all banks, which are followed by all PSBs. Besides, the Government has advised PSBs to take a number of new initiatives to increase the pace of recovery and manage NPAs, which include appointment of Nodal officers for recovery, to conduct special drives for recovery of loss assets, to put in place early warning system, to replace system of post dated cheques with Electronic Clearance System (ECS) and to constitute a Board level Committee for monitoring of recovery. RBI has advised banks to review NPA accounts of Rs. 1 crore and above by Board of Directors and top 300 NPA accounts by Management Committee of the Board.

Parliament has recently enacted 'The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Act, 2012' for removing certain bottlenecks in the recovery of bad debts. The Amendment Act has come into force from 15.01.2013.

The steps taken by the Government and RBI have resulted in improvement in recovery of NPAs. The recovery of NPA by Public Sector Banks has increased from Rs. 9,726 crore (March, 2010) to Rs. 13,940 crore (March, 2011), Rs. 17,043 crore (March, 2012) and Rs. 10,815 crore (September, 2012).

***Statement****Bank-wise and Bank-Group-wise data Gross NPAs Ratio*

(Rs. in crore)

Bank/Bank Group Name	Gross NPAs	Gross NPAs Ratio
1	2	3
Allahabad Bank	3433	2.98%
Andhra Bank	3302	3.66%
Bank of Baroda	6599	3.21%
Bank of India	7211	3.82%
Bank of Maharashtra	1284	1.71%
Canara Bank	5656	2.76%
Central Bank of India	8938	5.64%
Corporation Bank	2284	2.18%
Dena Bank	1317	2.09%
IDBI Bank Limited	6401	3.88%
Indian Bank	2949	3.14%
Indian Overseas Bank	5909	4.28%
Oriental Bank of Commerce	3690	2.98%
Punjab & Sind Bank	1299	2.55%
Punjab National Bank	13784	5.04%
Syndicate Bank	3025	2.60%
UCO Bank	6498	5.92%
Union Bank of India	6211	3.49%
United Bank of India	2902	4.42%

1	2	3
Vijaya Bank	1889	2.91%
Nationalised Banks	94583	3.66%
State Bank of Bikaner & Jaipur	1735	3.13%
State Bank of Hyderabad	2830	3.38%
State Bank of India	50200	6.08%
State Bank of Mysore	1772	4.00%
State Bank of Patiala	2724	3.91%
State Bank of Travancore	1995	3.04%
SBI Group	61256	5.35%
Public Sector Banks	155839	4.18%

Source: RBI (Data provisional)

#### Review of measures to curb inflation

816. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of FINANCE be pleased to state:

(a) whether as per the recent report of RBI, rate of inflation in India has been much higher than the other developed or developing countries of the world during 2008 to 2012;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government would review the measures it has taken to curb inflationary trends in the country;

(d) if so, the details of fresh measures Government would take in this regard; and

(e) if not, the reasons therefor?